

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:228

ANSWERED ON:26.07.2010

ALLOCATION OF FUNDS TO FLOOD AFFECTED RURAL AREAS

Singh Smt. Meena

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of the funds provided to the flood and drought affected States during the last year under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), area-wise and State-wise;
- (b) whether the flood affected areas were not provided adequate relief due to the insufficient funds;
- (c) if so, whether there is any proposal to establish 'Monitoring Cell' for the smooth and transparent operation of the scheme; and
- (d) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a) & (b): Mahatma Gandhi NREGA is demand based. Central Government releases funds to the States/districts based on labour demand arising at the field level. State-wise details of funds released during 2009-10 are given in Annexure-I.

(c) & (d): Utilisation of funds under the Act is monitored in the following manner:

(i) Actual performance reported in the MIS compared with Labour Budget projections

(ii) Conformity to the 60:40 wage material ratio in cost. Unskilled Wage cost may be more than 60% but material cost cannot exceed 40%.

(iii) The Audit Report of the Chartered Accountant and the Utilization Certificate for the previous year indicating atleast 60% utilisation of available funds must be submitted while submitting proposals for release of funds.

(iv) Certificate regarding the release and receipt of the State Share against the amount of the Central funds released so far.

(v) Submission of non-diversion and non-embezzlement certificate.